

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3910

ANSWERED ON:31.07.2009

NEW BUILDING BYE-LAWS

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

(a) whether the Union Government has finalized norms for integrating parking, taxation, congestion charges and other measures to promote public transport across different cities in the country;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken by the Union Government to leverage the grants being made under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) programme to get the States on board?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a)&(b) : National Urban Transport Policy (NUTP) has been formulated by the Government in April, 2006. It, inter alia, seeks to promote integrated land use and transport planning, greater use of public transport and non-motorized modes of travel, Intelligent Transport Systems etc. It provides guidelines for Central financial assistance for investments in public transport, infrastructure for greater use of non-motorized modes, as well as construction of parking facilities.

(c): The guidelines of Urban Infrastructure and Governance under JNNURM provide that Central Assistance may be leveraged by State Level Nodal Agency (SLNA) to raise additional resources from Financial Institution / Private Sector / Capital Market. The State level Nodal Agency may also disburse the Central Assistance to the implementing ULB or parastatal as soft loan or grant-cum-loan or grant. However, grant-cum-loan may be sanctioned in such a manner that 25% of Central and State Grant put together is recovered and ploughed into Revolving fund to leverage market funds for financing of further investment in infrastructure projects.